

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

O.A. No. 622 of 2024

IN THE MATTER OF:

Varun Gulati

...Applicant

Versus

State of Haryana & Ors.

...Respondents

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FILED THROUGH:

Sb

Archana Yadav

Shivani Chawla

[SIDDHARTH BATRA], [ARCHANA YADAV] [SHIVANI CHAWLA]

Chinmay

Rhythm

[CHINMAY DUBEY] & [RHYTHM KATYAL]

Advocates for Respondent No. 58- M/s Pooja Textile Industry

8A, Sagar Apartments, 6-Tilak Marg,

New Delhi-110001.

Mob.: 9888884445

Date: 21.05.2025

E-mail: siddharth.batra@satramdass.com

Place: New Delhi

Phone: 011 4704 6111

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

O.A. No. 622 of 2024

IN THE MATTER OF:

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**OBJECTIONS TO THE REPORT OF THE JOINT COMMITTEE ON
BEHALF OF RESPONDENT NO. 58, M/S POOJA TEXTILE
INDUSTRY**

MOST RESPECTFULLY SHOWETH:

1. That the present objections are being filed on behalf of M/s Pooja Textile Industry, Respondent No. 58, in compliance with the order dated 27.02.2025 passed by this Hon'ble Tribunal wherein the newly impleaded respondents were directed to file their objections to the Joint Committee Report dated 03.01.2025. As per the order dated 08.01.2025, the Answering Respondent has been impleaded as Respondent No. 58 along with other industries based on the Joint Committee Report.
2. That at the outset, it is submitted that the observations recorded in the Joint Committee Report do not fully reflect the compliance status of the answering respondent, and certain findings therein are based on erroneous assumptions, miscalculations, and an outdated compliance assessment.

3. That the answering respondent has undertaken substantial investments in advanced environmental control measures to ensure strict adherence to all applicable environmental norms. The answering respondent denies any deliberate non-compliance and submits that the alleged deficiencies, if any, were either technical in nature or have already been rectified through corrective measures undertaken post-inspection.

4. **OBJECTIONS TO THE JOINT COMMITTEE REPORT**

- 4.1. That the Answering Respondent submits that an inspection was conducted on 13.08.2024, and certain observations were recorded regarding the operation of its Primary Effluent Treatment Plant (PETP). The Answering Respondent further submits that a Show Cause Notice (SCN) dated 02.01.2025, was issued by the Haryana State Pollution Control Board (HSPCB). The inspection report and the SCN alleges various non-compliances by the Answering Respondent in relation to its water consumption data, dilution of effluent, and solid waste management, and other related compliance deficiencies.
- 4.2. That it is submitted that all of the above issues were raised in the Show Cause Notice issued by HSPCB, to which the answering respondent submitted a detailed and reasoned response. The answering respondent duly clarified its position and provided documentary evidence of its compliance to HSPCB. Therefore, the continued reliance on these findings is unjustified and does not accurately reflect the present compliance status of the unit. A Copy of the HSPCB Show Cause Notice and the latest detailed and reasoned response to the

HSPCB Show Cause Notice along with all the relevant annexures is annexed herewith and marked as **ANNEXURE R-1**.

- 4.3. That the Answering Respondent is a duly consented textile unit engaged in pre-treatment, dyeing, washing, and finishing operations, and operates a scientifically designed and functional Primary Effluent Treatment Plant (PETP) with a capacity of 100 KLD. The unit is committed to environmental compliance and responsible operations and has consistently maintained all required records, logbooks, flow meters, and has installed all requisite pollution control equipment.
- 4.4. That the specific allegations regarding low specific freshwater consumption (19.12 KL/MT) being suggestive of improper maintenance of freshwater logbooks is denied. The freshwater consumption records are regularly maintained, duly signed, and were available at the time of inspection. Any discrepancy arises from data interpretation, not from a failure to record or maintain logbooks. Standardization of logbook entries has now been ensured, and relevant records were submitted to the HSPCB in response to the Show Cause Notice.
- 4.5. That the Joint Committee has wrongly inferred dilution of effluent with fresh water based on observed reductions in pollution parameters, including lower than typical BOD at the PETP inlet. The Answering Respondent submits that the PETP comprises multiple treatment components that ensure effective pollutant removal. The reduction in BOD/COD/TSS levels is a result of effective treatment and process optimization, and not of dilution.

- 4.6. That the allegation of dilution at the PETP inlet due to lower than expected BOD levels (190 mg/L against 500-800 mg/L typical range) is untenable. The Answering Respondent clarifies that BOD levels vary depending on the type of fabric processed and the specific chemical formulations used. Improved process efficiency and the use of optimized chemical dosing contribute to lower BOD levels. Independent third-party lab reports confirm the absence of any deliberate dilution practices.
- 4.7. That the report also notes an apparent discrepancy between the actual recorded sludge generation (4.5 kg/day) and the estimated sludge generation (45.5 kg/day) based on effluent characteristics. The Answering Respondent clarifies that sludge generation depends on the load received by the PETP, which in turn varies with batch-wise processing. The observation fails to account for seasonal and batch-to-batch variations. Moreover, the recorded sludge data is supported by logbooks, and Form 10 submissions to the Board confirm compliance.
- 4.8. That the unit does not have any provision, infrastructure, or mechanism for dilution of effluent with freshwater. The Joint Committee Report and the Show Cause Notice do not identify or record the presence of any such system. During inspection, no physical or circumstantial evidence of dilution or bypass was found. The assumption of dilution, in absence of corroborative evidence, is speculative and unjustified.
- 4.9. That the Answering Respondent has obtained valid Consent to Operate (CTO) and authorization under Hazardous Waste Rules,

valid up to 30.09.2028. Application for renewal of NOC for groundwater abstraction has already been submitted to the competent authority and is under consideration. Meanwhile, the unit has implemented internal water conservation measures.

- 4.10. That the Joint Committee has also raised concerns regarding scientific disposal of fly ash and record maintenance. The Answering Respondent submits that disposal of fly ash is carried out through the HSIIDC-authorized disposal channels and that recordkeeping protocols have been improved. Any lapse in record maintenance has since been rectified.
- 4.11. That annual inspections by the Central Pollution Control Board (CPCB) have confirmed the operational compliance of the Answering Respondent's PETP and effluent management systems. The Answering Respondent submits that consistent compliance during past inspections negates the claims made in the Joint Committee Report and Show Cause Notice.
- 4.12. That the Answering Respondent reiterates its complete adherence to prescribed norms, installation of flow meters, maintenance of logbooks, disposal of sludge and fly ash, and continuous efforts to enhance internal compliance mechanisms. Independent sampling and laboratory reports further confirm adherence to effluent discharge standards.
- 4.13. That closure or penal action based on the speculative inferences recorded in the Joint Committee Report would not only be unjustified but would also lead to significant economic hardship to the workforce

and allied stakeholders. The unit provides employment and sustenance to a large number of workers and closure would jeopardize livelihoods.

- 4.14. That in view of the above, the Answering Respondent respectfully prays that the findings recorded in the Joint Committee Report be reconsidered in light of the detailed clarifications and documentary evidence submitted. The Answering Respondent remains committed to environmental compliance and shall extend full cooperation in any further inspection or verification deemed necessary by the Hon'ble Tribunal or the Regulatory Board.
- 4.15. That the answering respondent remains committed to environmental sustainability, regulatory compliance, and responsible industrial operations and prays for a just and fair assessment of its compliance status.
5. The answering respondent further reserves its right to file additional pleadings or affidavits, if necessary, in response to any subsequent developments in the present proceedings.

FILED THROUGH:



[SIDDHARTH BATRA], [ARCHNA YADAV] [SHIVANI CHAWLA]



[CHINMAY DUBEY] & [RHYTHM KATYAL]

Advocates for Respondent No. 58- M/s Pooja Textile Industry
8A, Sagar Apartments, 6-Tilak Marg,
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...Respondents

AFFIDAVIT

I, ATIN BANSAL S/o SUNIL BANSAL, aged about 40 years R/o HOUSE NO. 138, KAPIL VIHAR, PITMPURA, NEW DELHI-110034, do hereby solemnly affirm and stat as under:

1. That I am the authorized signatory of Respondent No. 58 , M/s POOJA TEXTILE INDUSTRY, having its office at PLOT NO. 654, PHASE-II, HSIIDC INDUSTRIAL ESTATE BARHI, GANNAUR HARYANA-131001, in the aforesaid Original Application, I am aware of the facts and circumstances of the case in my official capacity as stated above and hence, entitled to swear this affidavit.



The accompanying reply has been drafted by my counsel under my instructions, and I say that the statements and submissions made in the said reply are true and correct to best of my knowledge based upon the records and my belief. I pray that the said reply to be treated as part and parcel of this Affidavit and the same is not being reproduced for the sake of brevity.

123P
20/01/2030

I say that the documents / annexure produced along with the reply are true copies of its originals.

Atin Bansal
DEPONENT

VERIFICATION:

Verified that the contents of the above affidavit are true and correct to the best of my knowledge, belief and nothing material information has been concealed therefrom. No part of it is false.

Verified at GANNAUR on this 20th day of February, 2025.

Hijabau!

DEPONENT



1839
Sachin

ATTESTED
Sachin
NOTARY
Ganaur Distt. Sonapat



HARYANA STATE POLLUTION CONTROL BOARD
Plot No. 1, Sector-15, Part-II, Sonipat
Ph. - 0130-2236119, E-mail ID: - hspcbrosr@gmail.com



No. HSPCB/SR/2025/ 2661

Dated: 2/01/25

To
M/s POOJA TEXTILE INDUSTRY,
PLOT NO 654 HSIIDC PH 2 BARHI,
District Gannaur, Sonipat, Haryana

Sub: Show Cause Notice for Closure under section 33-A of Water Act, 1974, prosecution action under section 43/44 of Water Act, 1974, revocation of consent u/s 27 of the Water (Prevention & Control of Pollution) Act, 1974 & u/s 21 (4) of the Air (Prevention and Control of Pollution) Act, 1981 and imposing environmental compensation as per order dated 22.12.2021.

Whereas, the unit was inspected on 13.08.2024 by the Joint Team of CPCB and HSPCB in reference to OA No.622/2024 titled as Varun Gulati Vs State of Haryana & Ors. pending before Hon'ble NGT, New Delhi and the unit is involved in process of Pre-treatment, Dyeing, Washing, Finishing having CTO valid upto 30.09.2028.

Whereas, during inspection following deficiencies have been observed which need to be complied as per condition of CTO granted to the said unit:-

1. Specific fresh water consumption is very low against std. for specific quality (70-80 KL/MT) indicating that fresh water consumption logbook is not properly/correctly maintained
2. With existing treatment scheme such a high reduction in pollution parameters indicates dilution with freshwater in PETP at different stages.
3. Effluent characteristics: as per analysis report is as below: -

Parameter	PETP inlet	PETP outlet	Prescribed discharge norms	Compliance w.r.t norms
pH	8.01	8.36	6.0-9.0	<ul style="list-style-type: none"> • With existing treatment scheme such a high reduction in pollution parameters indicates dilution with freshwater in PETP at different stages • Inlet BOD is too much lower against typical range of 500-800 mg/l, indicating dilution at PETP inlet. <p>Non – complying (Dilution)</p>
BOD (mg/l)	190	65	500	
COD (mg/l)	960	372	1400	
TSS (mg/l)	645	39	1500	
TDS (mg/l)	2240	1920	2100	

4. Inlet BOD is too much lower against typical range of 500-800 mg/l, indicating dilution at P inlet.
5. Actual solid waste generation (4.5 g/day) & estimated sludge generation based on effluent characteristics (45.5 kg/day) are not inline.
6. Unit found complying w.r.t consented as well as norms prescribed for CETP inlet based on the inspection following in recommended:
7. Maintain proper record of generated sludge as well as fly ash and also ensure scientific disposal of fly ash generated.
8. Obtain NOC from ground water abstraction from concerned competent authority.

Therefore, you are hereby directed to show cause & explain within **15 days** as to why closure action may not be taken against your unit u/s 33-A Water (Prevention and Control of Pollution) Act, 1974, prosecution action under section 43/44 of Water (Prevention and Control of Pollution) Act, 1974 and revocation of consent u/s 27 of the Water (Prevention & Control of Pollution) Act, 1974 & u/s 21 (4) of the Air (Prevention and Control of Pollution) Act, 1981 besides initiation of legal action under the Acts for non-compliance of the relevant provisions of Environmental Acts/Rules/Laws.

In case you fail to reply/comply with the deficiencies mentioned above within above mentioned stipulated time period, it will be presumed that you have nothing to say in this regard and accept the status as mentioned above, which will warrant closure action against your unit under relevant Acts/Rules besides initiation of legal action under the relevant Acts/Rules without giving any further notice.

Whereas, for the above said violations you are liable to pay the Environmental Compensation in terms of the directions of Board issued letter no. HSPCB/PLG/2021/2343-2350 dated 22.12.2021 as assessed by the Board as per methodology defined therein.

Endst. No. HSPCB/SR/2025/

Dated:


Regional Officer,
Sonapat Region.
RV

A copy of the above is forwarded to the Chairman, HSPCB, Panchkula for information, please.


Regional Officer,
Sonapat Region.

(2661)

M/S POOJA TEXTILE INDUSTRY,

Plot No. 654, HSIIDC Phase - 2, Barhi

Distt - Gurgaon, Sonapat.

Haryana. (131101)



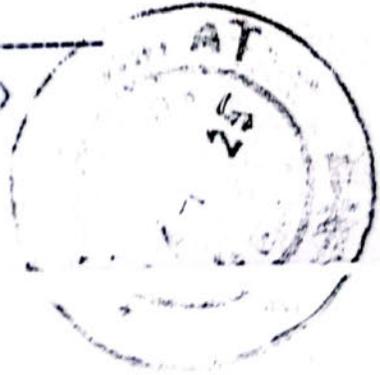
5/6

0130 - 22 36119
HARYANA STATE POLLUTION
CONTROL BOARD
Plot-1, Sector-15, Part-II
SONEPAT-131001(HR.)

RH687606733IN
Counter No:1,15/01/2025,15:05

Ant:25.96,wt:20gms,Ant.Paid:26.00(Cash)
,REB=17.0

From:SONIPAT SECTOR 14 SO <131001>
From: Hub
To: Hub
Del PO:Ganaur SO<131101>



POOJA TEXTILE INDUSTRY

3223

13

(Exclusive Export Fabrics)

Plot No. 654, Phase II, HSIIDC BARHI SONIPAT
Mob.: 9899863637, 9560641925

To

The Regional Officer
Haryana State Pollution Control Board
Sonipat

Subject:- Reply to show cause notice for Closure under section 33-A of water Act,1974,prosecution action under section 43/44 of water Act,1974, revocation of consent u/s 27 of the water (Prevention & Control of Pollution) Act, 1974 & u/s 21 (4) of the Air (Prevention and Control of Pollution) Act,1981 and imposing environmental compensation as per order dated 22.12.2021.

Dear Sir,

With reference to the letter no HSPCB/SR/2025/2661 dated 02.01.2025 received on dated 16.01.2025, it is mentioned that we agree to the statement that the unit was inspected on 13.08.2024 by the joint team of CPCB and HSPCB. We approve that our unit is involved in the process of pre-treatment, dyeing, washing and finishing.

Though, at the time of inspection some discrepancies were observed that has been fulfilled below:-

1. We have started maintaining logbook for freshwater consumption. We have attached the format, kindly verify the same.
 2. It is mentioned that there is no sort of dilution made with fresh water in PETP.
 3. As stated above, there is no kind of dilution made in the unit.
 4. There is no dilution made at the inlet, in this regard we have made colour coding at PETP inlet and outlet to showcase the reality.
 5. We are providing data for actual solid waste generation and estimated sludge generation online.
 6. We are complying with the prescribed norms and we will do the same in future.
 7. We have started maintaining proper records for generation of sludge as well as fly ashes would be scientifically dispose off to the boiler ash (agreement Enclosed)
 8. We have applied for NOC from ground water abstraction as and when we will obtain it we will surely submit the copy of the same.
- * We have attached a logbook format so that it could be maintained significantly; we request to approve the same.
- * Moreover, we have mentioned the basic details as email poojatex1@yahoo.com and mobile no 9899863637 to deal with correspondence timely.

Concluding the above, it is requested that re visit must be conducted.

Thank you

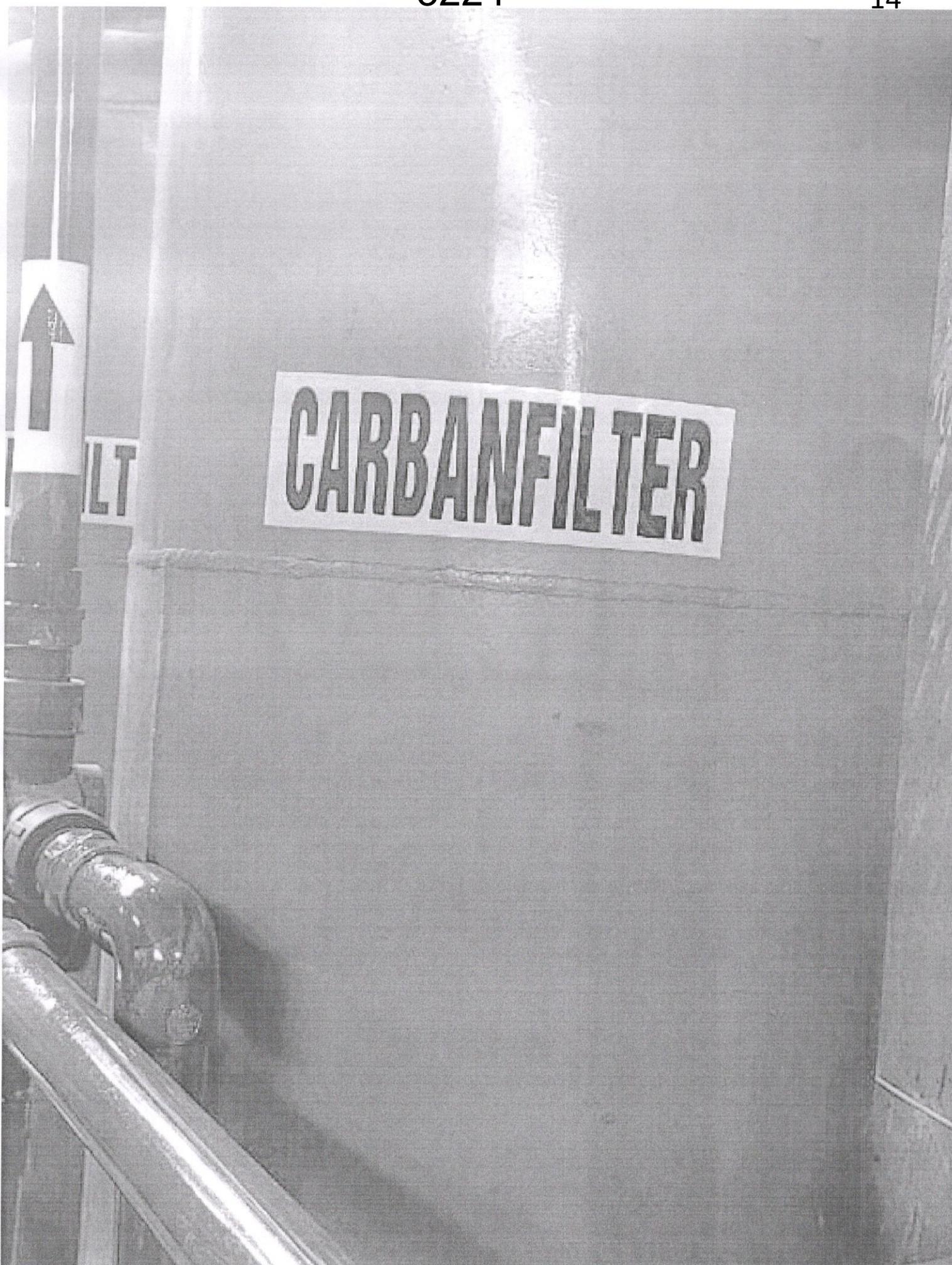
Yours faithfully

For Pooja Textile Industry

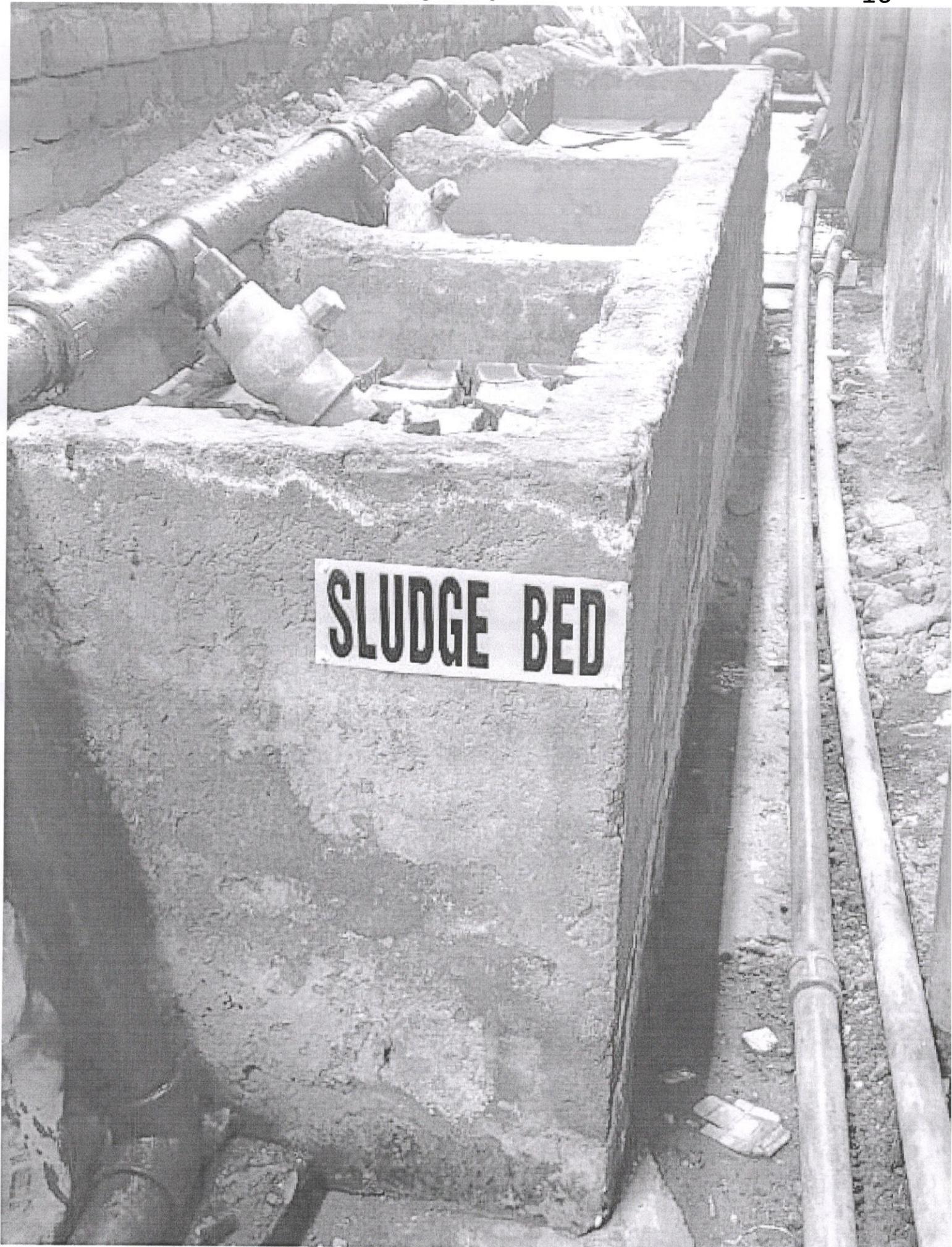
Authorized Signatory

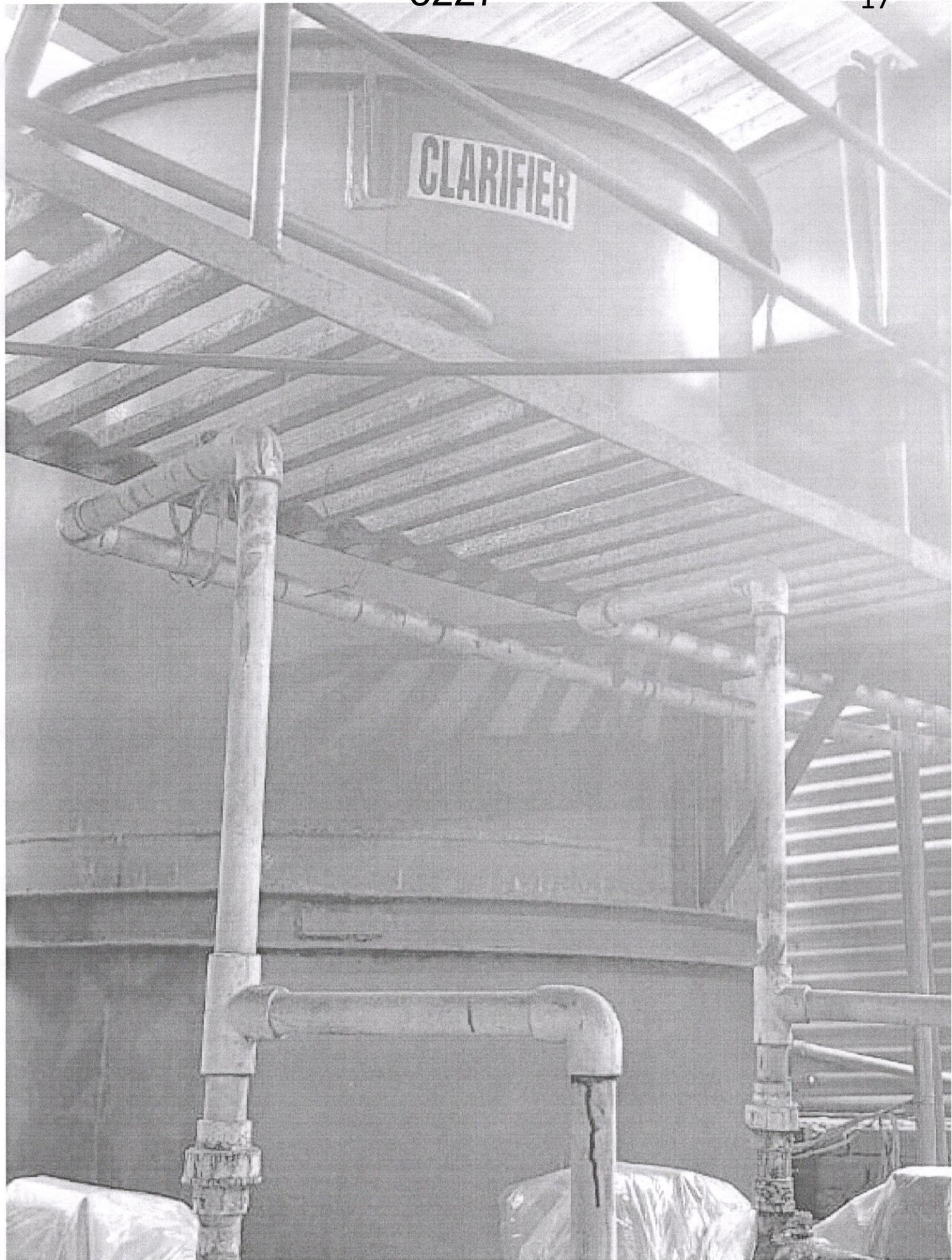


CARBANFILTER



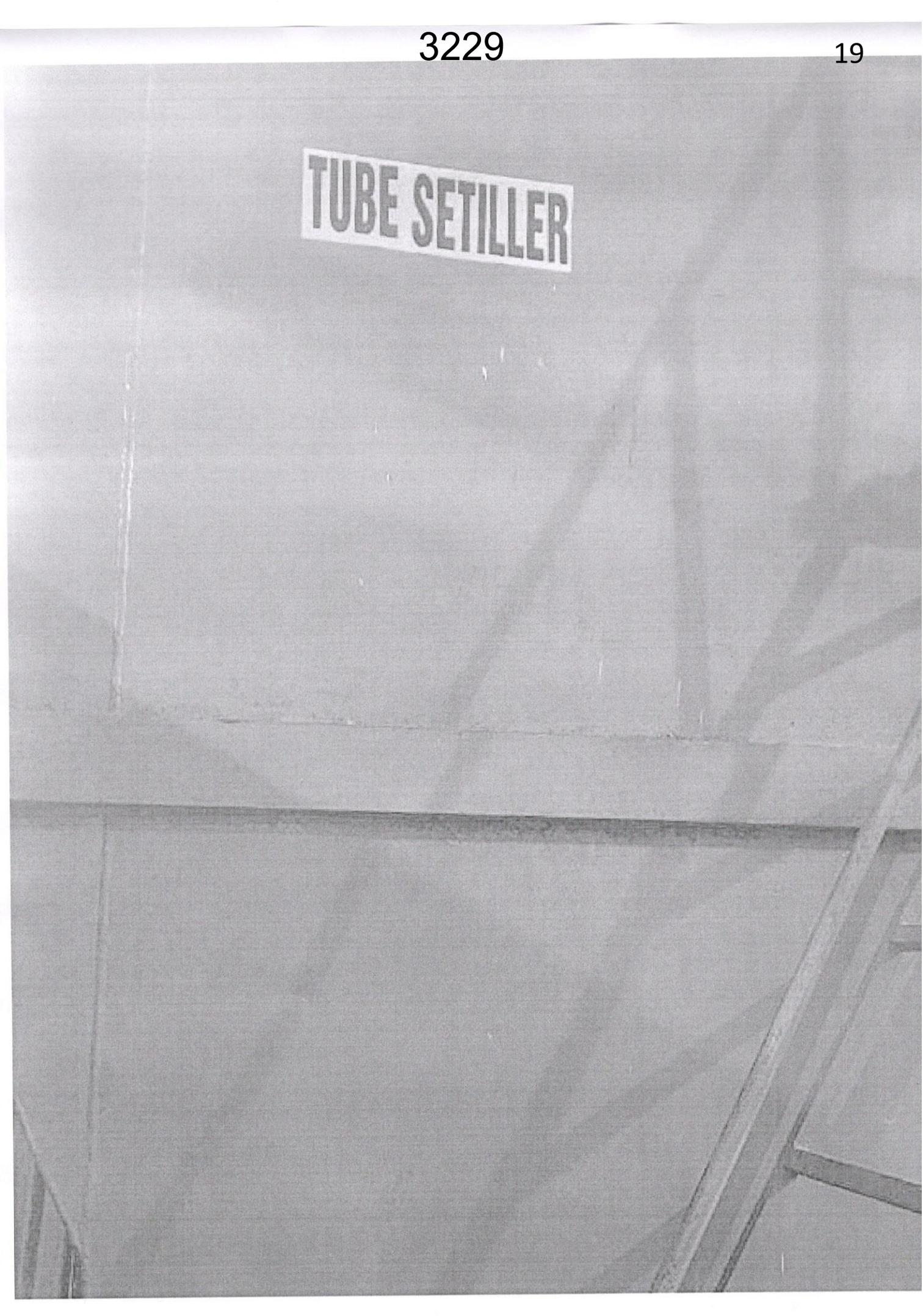








TUBE SETILLER



SANDFILTER



DATE	INLET PUMP		CHEMICAL CONSUMPTION			FLOW METER READING		PH. METER		ENERGY METER		SLUDGE KG.	SIGNATURE	REMARKS
	ON	OFF	LIME	FERRUCS	POLY	INLET	OUTLET	INLET	OUTLET	ON	OFF			
1-1-2025	8:00	19:50	15Kg	10Kg	100g	8755.99	8605.53	13.1	8.1				3150	
2-1-2025	7:55	19:50	20Kg	15Kg	120g	8841.85	8689.71	13.2	8.2			20kg	3150	
3-1-2025	7:50	20:00	20Kg	15Kg	110g	8925.91	8772.52	13.3	8.2				3150	
4-1-2025	7:55	19:50	15Kg	10Kg	100g	9011.30	8856.24	13.1	8.3		D	A	3150	
5-1-2025					S		U		N				3150	
6-1-2025	7:55	19:55	20Kg	15Kg	110g	9094.88	8938.59	13.1	8.3				3150	
7-1-2025	8:20	19:55	15Kg	10Kg	100g	9178.48	9020.95	13.2	8.1				3150	
8-1-2025	7:55	20:00	20Kg	15Kg	110g	9261.54	9102.38	13.1	8.2				3150	
9-1-2025	7:55	19:50	20Kg	15Kg	100g	9354.83	9194.29	13.1	8.1			30kg	3150	
10-1-2025	7:50	19:55	15Kg	10Kg	100g	9422.59	9260.72	13.2	8.2				3150	
11-1-2025	7:50	20:00	20Kg	15Kg	110g	9499.67	9336.67	13.3	8.2		D	A	3150	
12-1-2025					S		U		N				3150	
13-1-2025	8:10	19:55	20Kg	15Kg	110g	9577.70	9413.17	13.3	8.3				3150	
14-1-2025	7:55	19:50	15Kg	10Kg	100g	9605.70	9440.62	13.2	8.1				3150	
15-1-2025	7:50	20:00	20Kg	15Kg	120g	9684.21	9517.97	13.3	8.3				3150	
16-1-2025	7:50	20:00	20Kg	15Kg	110g	9716.70	9549.82	13.3	8.2				3150	
17-1-2025	7:55	20:00	15Kg	10Kg	100g	9755.70	9588.25	13.2	8.3				3150	
18-1-2025	7:50	19:55	20Kg	15Kg	110g	9779.57	9611.65	13.1	8.2				3150	
19-1-2025	7:50	19:55	20Kg	15Kg	110g	9800.70	9632.46	13.2	8.2			25kg	3150	
20-1-2025	8:10	19:55	15Kg	10Kg	100g	9808.16	9639.78	13.3	8.2				3150	
21-1-2025	7:50	20:00	20Kg	15Kg	120g	9853.42	9684.37	13.2	8.1				3150	
22-1-2025						HOLIDAY (PLANT OFF)							3150	
23-1-2025	7:55	19:50	15Kg	10Kg	100g	9921.18	9750.80	13.2	8.2				3150	
24-1-2025	7:50	20:00	20Kg	15Kg	120g	9934.03	9763.40	13.3	8.2				3150	
25-1-2025	8:05	19:55	20Kg	15Kg	110g	9979.04	9807.75	13.2	8.3				3150	
26-1-2025						HOLIDAY (REPUBLIC DAY)							3150	
27-1-2025	7:50	20:00	20Kg	15Kg	110g	10004.24	9832.45	13.3	8.1			25kg	3150	
28-1-2025	7:55	19:50	15Kg	10Kg	100g	10053.44	9880.68	13.1	8.2				3150	
29-1-2025	7:50	20:00	20Kg	15Kg	120g	10124.02	9950.22	13.1	8.3				3150	
30-1-2025	7:50	20:00	15Kg	10Kg	100g	10189.90	10014.12	13.2	8.2				3150	
31-1-2025	8:05	20:00	15Kg	10Kg	100g	10245.23	10069.33	13.1	8.2				3150	



PLACE : SONIPAT

ETP OPERATOR PIONEER ENVIRO TECH (ENVIRONMENT CONSULTANT

AUTHORISED SIGNATORY

LOG BOOK OF SEWERAGE / EFFLUENT TREATMENT PLANT

MONTH - JAN 2025

DATE	INLET PUMP		CHEMICAL CONSUMPTION			FLOW METER READING		PH. METER		ENERGY METER		MONTH -	SLUDGE KG.	SIGNATURE	REMARKS
	UNIT:- M/s	ON	OFF	LIME	FERROUS	POLY	INLET	OUTLET	INLET	OUTLET	ON				
1-1-2025		8:00	19:50	15kg	10kg	100g	8755.99	8605.53	13.1	8.1					
2-1-2025		7:55	19:50	20kg	15kg	120g	8841.85	8689.71	13.2	8.2			20kg		
3-1-2025		7:50	20:00	20kg	15kg	110g	8925.91	8772.52	13.3	8.2					
4-1-2025		7:55	19:50	15kg	10kg	100g	9011.30	8856.24	13.1	8.3		D	A		
5-1-2025						S		U		N					
6-1-2025		7:55	19:55	20kg	15kg	110g	9094.88	8938.59	13.1	8.3					
7-1-2025		8:20	19:55	15kg	10kg	100g	9178.48	9020.95	13.2	8.1					
8-1-2025		7:55	20:00	20kg	15kg	110g	9261.54	9102.38	13.1	8.2					
9-1-2025		7:55	19:50	20kg	15kg	100g	9354.83	9194.29	13.1	8.1			30kg		
10-1-2025		7:50	19:55	15kg	10kg	100g	9422.59	9260.72	13.2	8.2					
11-1-2025		7:50	20:00	20kg	15kg	110g	9499.67	9336.67	13.3	8.2		D	A		
12-1-2025						S		U		N					
13-1-2025		8:10	19:55	20kg	15kg	110g	9577.70	9413.17	13.3	8.3					
14-1-2025		7:55	19:50	15kg	10kg	100g	9605.70	9440.62	13.2	8.1					
15-1-2025		7:50	20:00	20kg	15kg	120g	9684.21	9517.97	13.3	8.3					
16-1-2025		7:50	20:00	20kg	15kg	110g	9716.70	9549.82	13.3	8.2					
17-1-2025		7:50	20:00	20kg	15kg	110g	9755.70	9588.25	13.2	8.3					
18-1-2025		7:55	20:00	15kg	10kg	100g	9755.70	9588.25	13.2	8.3					
19-1-2025		7:50	19:55	20kg	15kg	110g	9779.57	9611.65	13.1	8.2					
20-1-2025		7:50	19:55	20kg	15kg	110g	9800.70	9632.46	13.2	8.2			25kg		
21-1-2025		7:50	19:55	20kg	15kg	110g	9808.16	9639.78	13.3	8.2					
22-1-2025		7:50	20:00	20kg	15kg	120g	9853.42	9684.37	13.2	8.1					
23-1-2025							HOLIDAY (PLANT OFF)								
24-1-2025		7:55	19:50	15kg	10kg	100g	9921.18	9750.80	13.2	8.2					
25-1-2025		7:50	20:00	20kg	15kg	120g	9934.03	9763.40	13.3	8.2					
26-1-2025		8:05	19:55	20kg	15kg	110g	9979.04	9807.75	13.2	8.3					
27-1-2025							HOLIDAY (REPUBLIC DAY)								
28-1-2025		7:50	20:00	20kg	15kg	110g	10004.24	9832.45	13.3	8.1			25kg		
29-1-2025		7:55	19:50	15kg	10kg	100g	10053.44	9880.68	13.1	8.2					
30-1-2025		7:50	20:00	20kg	15kg	120g	10124.02	9950.22	13.1	8.3					
31-1-2025		7:50	20:00	15kg	10kg	100g	10189.90	10014.12	13.2	8.2					
		8:05	20:00	15kg	10kg	100g	10245.23	10069.33	13.1	8.2					



PLACE : SONIPAT

ETP OPERATOR PIONEER ENVIRO TECH (ENVIRONMENT CONSULTANT

AUTHORISED SIGNATORY

3233

MONTH - **DEC 2024**
 SLUDGE SIGNATURE **23** REMARKS

DATE	INLET PUMP		CHEMICAL CONSUMPTION			FLOW METER READING		PH. METER		ENERGY METER		SLUDGE KG.	SIGNATURE	REMARKS
	ON	OFF	LIME	FERRICUS	POLY	INLET	OUTLET	INLET	OUTLET	ON	OFF			
1-12-2024				S		U	N		D		A		Y	
2-12-2024	8:00	20:00	20kg	15kg	100g	6934.08	6814.97	13.2	8.1				Y	
3-12-2024	7:30	20:00	20kg	15kg	110g	7013.03	6892.37	13.2	8.2				Y	
4-12-2024	8:00	19:50	15kg	10kg	100g	7091.10	6969.29	13.1	8.3				Y	
5-12-2024	7:55	19:50	20kg	15kg	120g	7172.30	7048.90	13.2	8.2			20kg	Y	
6-12-2024	7:50	20:00	20kg	15kg	110g	7254.51	7129.89	13.3	8.3				Y	
7-12-2024	7:50	20:00	15kg	10kg	100g	7337.88	7211.34	13.3	8.3		A		Y	
8-12-2024				S		U	N		D				Y	
9-12-2024	7:50	20:00	20kg	15kg	100g	7417.97	7290.54	13.3	8.3				Y	
10-12-2024	8:20	19:55	15kg	10kg	120g	7502.49	7373.80	13.1	8.1				Y	
11-12-2024	7:55	20:00	20kg	15kg	110g	7587.88	7457.52	13.1	8.2				Y	
12-12-2024	7:55	19:50	20kg	15kg	100g	7673.78	7542.15	13.2	8.3			30kg	Y	
13-12-2024	7:50	19:55	15kg	10kg	110g	7759.64	7626.33	13.1	8.2				Y	
14-12-2024	7:55	19:50	20kg	15kg	190g	7841.86	7707.33	13.1	8.2		A		Y	
15-12-2024				S		U	N		D				Y	
16-12-2024	7:55	19:50	15kg	10kg	100g	7924.02	7787.88	13.2	8.2				Y	
17-12-2024	7:50	20:00	20kg	15kg	120g	8007.55	7869.78	13.3	8.1				Y	
18-12-2024	7:55	19:50	20kg	15kg	110g	8092.06	7953.04	13.1	8.2			30kg	Y	
19-12-2024	7:50	19:55	15kg	10kg	100g	8176.00	8035.39	13.1	8.3				Y	
20-12-2024	7:55	19:50	20kg	15kg	110g	8258.26	8116.38	13.1	8.1				Y	
21-12-2024	7:50	19:55	15kg	10kg	100g	8343.19	8199.64	13.1	8.2		A		Y	
22-12-2024				S		U	N		D					
23-12-2024						PLANT	OFF							
24-12-2024						PLANT	OFF							
25-12-2024						PLANT	OFF							
26-12-2024						PLANT	OFF							
27-12-2024	7:50	19:55	20kg	15kg	110g	8426.32	8281.54	13.1	8.2				Y	
28-12-2024	7:55	19:50	15kg	10kg	100g	8507.62	8361.44	13.2	8.2		A		Y	
29-12-2024				S		U	N		D				Y	
30-12-2024	7:50	20:00	20kg	15kg	110g	8590.70	8443.09	13.2	8.1			25kg	Y	
31-12-2024	7:55	19:50	15kg	10kg	100g	8674.24	8524.99	13.2	8.2				Y	

PLACE : SONIPAT

ETP OPERATOR PIONEER ENVIRO TECH (ENVIRONMENT CONSULTANT



NAME & ADDRESS OF UNIT:- M/s

MONTH - NOV 2024

DATE	INLET PUMP		CHEMICAL CONSUMPTION			FLOW METER READING		PH. METER		ENERGY METER		SLUDGE	SIGNATURE	REMARKS
	ON	OFF	LIME	FERROUS	POLY	INLET	OUTLET	INLET	OUTLET	ON	OFF	KG.		
1-11-2024														
2-11-2024														
3-11-2024				S						D	A			
4-11-2024	7:55	19:50	20Kg	15Kg	100gm	4948.61	4862.87	13.1	8.1					अक्षय
5-11-2024	7:50	19:55	20Kg	15Kg	110gm	5034.00	4946.59	13.1	8.2					अक्षय
6-11-2024	7:55	19:55	15Kg	10Kg	100gm	5118.98	5030.31	13.2	8.3					अक्षय
7-11-2024	7:55	19:50	20Kg	15Kg	120gm	5202.04	5111.74	13.1	8.2					अक्षय
8-11-2024	7:50	19:55	20Kg	15Kg	110gm	5284.26	5192.74	13.2	8.2					अक्षय
9-11-2024	7:50	20:00	15Kg	10Kg	100gm	5365.49	5272.38	13.3	8.2			2.5kg		अक्षय
10-11-2024				S						D	A			
11-11-2024	8:10	19:50	15Kg	10Kg	100gm	5449.08	5354.73	13.2	8.3					अक्षय
12-11-2024	7:50	19:55	20Kg	15Kg	110gm	5528.99	5433.47	13.2	8.2					अक्षय
13-11-2024	8:00	20:00	15Kg	10Kg	100gm	5607.55	5510.87	13.1	8.3					अक्षय
14-11-2024	7:55	19:50	20Kg	15Kg	120gm	5685.09	5586.89	13.2	8.2					अक्षय
15-11-2024	7:50	19:50	20Kg	15Kg	110gm	5764.04	5664.66	13.3	8.3					अक्षय
16-11-2024	7:55	20:00	20Kg	15Kg	110gm	5847.57	5746.56	13.2	8.2			20Kg		अक्षय
17-11-2024				S						D	A			
18-11-2024	7:55	19:50	15Kg	10Kg	100gm	5931.63	5829.37	13.1	8.2					अक्षय
19-11-2024	7:50	19:55	20Kg	15Kg	120gm	6015.67	5912.17	13.2	8.1					अक्षय
20-11-2024	7:55	19:50	20Kg	15Kg	110gm	6099.67	5994.53	13.2	8.1					अक्षय
21-11-2024	8:10	10:00	20Kg	15Kg	100gm	6185.11	6078.71	13.1	8.2					अक्षय
22-11-2024	8:10	10:00	15Kg	10Kg	100gm	6271.43	6163.34	13.2	8.1			30Kg		अक्षय
23-11-2024	8:10	10:00	20Kg	15Kg	110gm	6354.11	6244.79	13.3	8.3					अक्षय
24-11-2024				S						D	A			
25-11-2024	8:25	11:20	15Kg	10Kg	100gm	6435.41	6324.89	13.1	8.2					अक्षय
26-11-2024	7:55	19:50	20Kg	15Kg	120gm	6517.14	6405.41	13.2	8.1					अक्षय
27-11-2024	7:50	19:55	20Kg	15Kg	110gm	6602.53	6489.13	13.3	8.2					अक्षय
28-11-2024	7:55	19:50	15Kg	10Kg	100gm	6686.58	6571.94	13.1	8.2					अक्षय
29-11-2024	8:00	19:55	20Kg	15Kg	110gm	6773.38	6667.03	13.2	8.2					अक्षय
30-11-2024	7:50	20:00	15Kg	10Kg	100gm	6853.77	6736.28	13.3	8.1			25kg		अक्षय

PLACE : SONIPAT

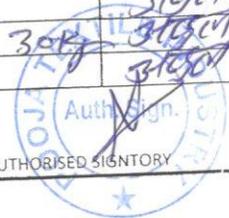
ETP OPERATOR PIONEER ENVIRO TECH (ENVIRONMENT CONSULTANT



DATE	NAME & ADDRESS OF UNIT:- M/s		CHEMICAL CONSUMPTION			FLOW METER READING		PH. METER		ENERGY METER		MONTH -	SIGNATURE	REMARKS
	ON	OFF	LIME	FERROUS	POLY	INLET	OUTLET	INLET	OUTLET	ON	OFF	SLUDGE KG.		
1-10-2024	7:55	20:00	15Kg	10Kg	100gm	2992.00	2939.92	13.1	8.3					
2-10-2024										Holiday (GANDHI JAYANTI)				
3-10-2024	7:50	20:00	15Kg	10Kg	100gm	3073.28	3020.00	13.3	8.2					
4-10-2024	8:00	19:55	20Kg	15Kg	120gm	3152.76	3098.30	13.2	8.1					
5-10-2024										Holiday (ELECTION)				
6-10-2024				S		U		N		D	A			
7-10-2024	8:10	19:55	20Kg	15Kg	110gm	3232.14	3176.13	13.3	8.3					
8-10-2024	7:55	19:50	15Kg	10Kg	100gm	3316.20	3258.94	13.2	8.2					
9-10-2024	7:50	20:00	15Kg	10Kg	100gm	3400.18	3341.29	13.3	8.3					
10-10-2024	7:55	19:50	20Kg	15Kg	120gm	3482.41	3422.29	13.1	8.2					
11-10-2024	7:50	19:55	20Kg	15Kg	110gm	3564.56	3502.84	13.2	8.3			25kg		
12-10-2024	7:50	19:55	15Kg	10Kg	100gm	3642.58	3579.70	13.2	8.2					
13-10-2024				S		U		N		D	A			
14-10-2024	7:55	19:50	20Kg	15Kg	100gm	3721.47	3657.05	13.2	8.2					
15-10-2024	7:50	19:50	20Kg	15Kg	110gm	3801.74	3735.94	13.1	8.2					
16-10-2024	7:55	19:55	15Kg	10Kg	100gm	3881.21	3814.04	13.1	8.3					
17-10-2024	7:55	19:50	20Kg	15Kg	120gm	3964.29	3895.49	13.1	8.1					
18-10-2024	7:55	20:00	20Kg	15Kg	110gm	4048.81	3978.75	13.1	8.2			30kg		
19-10-2024	8:05	20:00	15Kg	10Kg	100gm	4134.20	4062.47	13.2	8.1					
20-10-2024				S		U		N		D	A			
21-10-2024	7:55	19:50	15Kg	10Kg	100gm	4215.48	4142.55	13.2	8.2					
22-10-2024	8:10	19:55	20Kg	15Kg	120gm	4293.13	4219.05	13.1	8.2					
23-10-2024	7:50	20:00	20Kg	15Kg	110gm	4370.67	4295.07	13.1	8.1					
24-10-2024	8:00	19:50	15Kg	10Kg	100gm	4450.54	4373.76	13.2	8.3			20kg		
25-10-2024	7:55	19:50	20Kg	15Kg	110gm	4531.29	4452.93	13.1	8.2					
26-10-2024	7:50	20:00	15Kg	10Kg	100gm	4614.42	4534.83	13.3	8.2					
27-10-2024				S		U		N		D	A			
28-10-2024	8:00	20:00	20Kg	15Kg	110gm	4699.35	4610.10	13.2	8.1					
29-10-2024	7:50	20:00	15Kg	10Kg	100gm	4785.20	4702.26	13.3	8.2					
30-10-2024	7:50	20:00	20Kg	15Kg	110gm	4867.86	4783.70	13.3	8.2					

PLANT NO. 24

Holiday - (Diwali)



LOG BOOK OF SEWERAGE / EFFLUENT TREATMENT PLANT

DATE	NAME & ADDRESS OF UNIT: M/s		CHEMICAL CONSUMPTION			FLOW METER READING		PH. METER		ENERGY METER		MONTH -	SIGNATURE	REMARKS
	INLET PUMP		LIME	FERROUS	POLY	INLET	OUTLET	INLET	OUTLET	ON	OFF	SLUDGE KG.		
	ON	OFF												
1-9-24			S			U	N			D	A			
2-9-24	7:55	19:50	20 KG	15 KG	100 CM	983.82	966.48	13.2	8.3					
3-9-24	8:05	20:00	20 KG	15 KG	110 CM	1063.15	1044.25	13.1	8.1					
4-9-24	8:10	19:55	15 KG	10 KG	100 CM	1138.47	1118.95	13.1	8.3					
5-9-24	7:55	19:50	20 KG	15 KG	120 CM	1212.82	1191.35	13.2	8.2			25 KG		
6-9-24	7:55	20:00	20 KG	15 KG	110 CM	1290.83	1268.21	13.2	8.3					
7-9-24	7:55	20:00	15 KG	10 KG	100 CM	1372.52	1348.29	13.1	8.2		A			
8-9-24			S				N			D				
9-9-24	8:05	19:55	20 KG	15 KG	120 CM	1456.10	1430.64	13.2	8.2					
10-9-24	7:50	20:00	20 KG	15 KG	110 CM	1536.02	1509.38	13.3	8.2					
11-9-24	8:05	20:00	20 KG	15 KG	100 CM	1615.35	1587.15	13.1	8.1					
12-9-24	8:10	19:55	20 KG	15 KG	110 CM	1689.24	1659.95	13.1	8.3					
13-9-24	8:55	19:50	15 KG	10 KG	100 CM	1765.77	1734.98	13.2	8.2			20 KG		
14-9-24	7:55	20:00	15 KG	10 KG	100 CM	1844.33	1812.38	13.2	8.3		A			
15-9-24			S				N			D				
16-9-24	7:50	19:55	20 KG	15 KG	110 CM	1927.41	1893.83	13.1	8.2					
17-9-24	8:10	19:55	15 KG	10 KG	100 CM	2011.88	1976.64	13.3	8.1					
18-9-24	7:55	19:50	15 KG	10 KG	100 CM	2096.39	2059.91	13.2	8.2					
19-9-24	7:55	20:00	20 KG	15 KG	120 CM	2174.42	2136.41	13.1	8.2					
20-9-24	8:05	20:00	20 KG	15 KG	110 CM	2255.26	2216.05	13.3	8.1					
21-9-24	7:50	20:00	15 KG	10 KG	100 CM	2333.65	2292.91	13.2	8.2		A			
22-9-24			S				N			D				
23-9-24	7:55	19:50	20 KG	15 KG	100 CM	2410.32	2368.44	13.1	8.3					
24-9-24	7:50	19:55	20 KG	15 KG	110 CM	2492.52	2449.44	13.2	8.3					
25-9-24	7:55	19:50	15 KG	10 KG	100 CM	2574.69	2529.98	13.2	8.1					
26-9-24	8:00	19:55	20 KG	15 KG	120 CM	2659.20	2613.25	13.2	8.2					
27-9-24	7:55	20:00	20 KG	15 KG	110 CM	2744.59	2696.97	13.1	8.2					
28-9-24	7:55	19:50	15 KG	10 KG	100 CM	2827.25	2778.40	13.1	8.3		A			
29-9-24			S				N			D				
30-9-24	7:55	19:50	20 KG	15 KG	110 CM	2909.87	2859.40	13.2	8.3					



PLACE : SONIPAT

ETP OPERATOR PIONEER ENVIRO TECH (ENVIRONMENT CONSULTANT

AUTHORISED SIGNATORY

NAME & ADDRESS OF UNIT:- M/s

MONTH - August 2024.

DATE	INLET PUMP		CHEMICAL CONSUMPTION			FLOW METER READING		PH. METER		ENERGY METER		SLUDGE	SIGNATURE	REMARKS
	ON	OFF	LIME	FERROUS	POLY	INLET	OUTLET	INLET	OUTLET	ON	OFF	KG.		
19-8-24	8:05	19:55	20 Kg	15 Kg	120 gm	00	00	13.2	8.2					
20-8-24	7:50	20:00	20 Kg	15 Kg	110 gm	82.67	81.45	13.1	8.1					
21-8-24	8:05	20:00	20 Kg	15 Kg	100 gm	168.54	165.63	13.1	8.2					
22-8-24	7:55	19:50	20 Kg	15 Kg	110 gm	249.82	245.71	13.2	8.1					
23-8-24	7:50	19:55	15 Kg	10 Kg	100 gm	331.01	325.32	13.2	8.3					
24-8-24	7:55	19:50	15 Kg	10 Kg	100 gm	414.14	407.22	13.1	8.1			25 Kg		
25-8-24			S			V	N			D	A		Y	
26-8-24	7:55	19:50	20 Kg	15 Kg	100 ml	499.09	490.48	13.3	8.1					
27-8-24	8:10	19:55	20 Kg	15 Kg	110 gm	584.00	577.74	13.3	8.3					
28-8-24	7:55	19:50	15 Kg	10 Kg	100 gm	662.51	651.09	13.1	8.2					
29-8-24	7:55	20:00	20 Kg	15 Kg	120 gm	743.71	730.70	13.2	8.1					
30-8-24	7:50	20:00	20 Kg	15 Kg	110 gm	820.44	806.70	13.3	8.2					
31-8-24	7:55	19:50	15 Kg	10 Kg	100 gm	899.83	884.13	13.1	8.1			20 Kg		

PLACE : SONIPAT

ETP OPERATOR PIONEER ENVIRO TECH (ENVIRONMENT CONSULTANT



AUTHORISED SIGNATORY

Haryana Water Resources Authority

Applications for Renewal of Permission to Extract Ground Water for Industrial use

Application No: HWRA/IND/R/2024/1633 (Application Received Fee Paid)

HWRA Previous NOC No: HWRA/NOC/IND/N/2022/810 Download

valid upto : 11/11/2023

HWRA Previous Application No: HWRA/IND/N/2021/250 Download

I. General Information:

Application Type Category/ Type of Application:

(i) Name of Applicant:	ATIN BANSAL	
ID Proof Type	Aadhaar	
ID Proof no	XXXXXXXX7445	
Id Proof Document	Download	
(ii) Designation of Applicant:	PARTNER	
Authorization Letter in the name of ATIN BANSAL (applicant)	Download	
(iii) Name of Industry:	POOJA TEXTILE INDUSTRY	
(iv) Registration number of Industry:	HR180006998	
(v) Location Details of the Industrial Unit		
Industrial Unit Address	PLOT NO. 654, PHASE-II, HSIIDC BARHI SONIPAT	
State:	Haryana	
District:	SONIPAT	
Tehsil:	Ganaur	
Block:	GANAUR	
Village/MC:	Bari	
Region:	over-exploited	over-exploited
(vi) Correspondence Address		
Complete Postal Address	PLOT NO 654 PHASE II HSIIDC BARHI SONEPAT	
Mobile Number:	9899863637	
E-Mail of Industry:	poojatex1@yahoo.com	
(vii) Salient Features of the Industrial Activity:		
Type of Industry	Textile Dyeing	
Industry fall under	Previous: Micro, Small, Medium (MSME)	New : Small
Is Water Intensive	Yes	
Purpose of Abstraction	Other Use - industrial purpose	
Groundwater utilization for	Existing Industry	
Whether present industrial activity commenced after 23.12.2020	No	
Whether there is expansion of this industry Unit after 23.12.2020 involving increase in water requirement	No	
Consent to Operate	Download	
	CTO/CTE Number : 37613442	Issue Date : 30/09/2028

Validity Period of Consent to Operate	From : 1 Oct 2023	To : 30 Sep 2028
Large industry/ MSME certificate/ proof	Download	
Description : FINISHING OF YARN and Fabrics		
(viii) Land use details of the existing/proposed Industrial unit premises		
Ownership of the land(Enclose documents of ownership)	Download	
Latitude	Longitude	29.10840 77.04098
Location Map	Download	
Total Land area(in sq m)		1012.50
Rooftop area of buildings/sheds(in sq m)		591.45
Road/paved area(in sq m)		0.00
Green belt area(in sq m)		0.00
Open Land (in sq m)		421.05
Source of availability of surface water for Industrial use, if any	No	
Townships/villages within 2 km radius of the Industrial unit	Yes	BARHI

2) **Detail of water requirement/ recycled water usage : (Please enclose flow chart of activities and requirement of water at each stage)**

Flow Chart of activities and requirement of water	Download	
Water Balance Chart with water requirement at each Stage.		Download
Affidavit for Non/Partial supply of water from local government water supply agency (in case of ground water requirement less than 10 KLD)		
NOC/Certificate for non/ partial supply of fresh water/ treated waste from the local government water supply agency		Download
Quality of groundwater	Fresh Water	Fresh Water
Name of NABL(Under Valid Certificate)	ECO LAB	
Upload test report of groundwater quality from NABL accredited lab	Pre-monsoon	Post-monsoon
	Download	Download
Whether any change in Groundwater Requirement	No	
If yes, then reason & justification for change in ground water requirement along with supporting documents, if any.		

	Existing	Revised
(i) Total water required(in m3/day)	162.00	162.00 Download
a. Ground Water required(in m3/day)	150.00	150.00
b. Recycled Water usage(in m3/day)	10.00	10.00
c. Proposed/existing water supply from any agency(in m3/day)	2.00	2.00

(ii) Breakup of Water Requirement and Usage:

Activity	Existing Requirement (m3/day)	Revised Requirement (m3/day)	No. of Operational Days in a Year	Annual Requirement (m3/year)
a. Industrial Activity	150.00	150.00	300	45000.00
b. Residential / Domestic	2.00	2.00	300	600.00
c. Greenbelt Development / Environment Maintenance	0.00	0.00	0	0.00
d. Other Use	10.00	10.00	300	3000.00
e. Grand Total	162.00	162.00		48600.00

Source of recycled water

ETP

(iii) Breakup of Recycled Water Usage:

	(m3/day)	(Days)	(m3/year)
(a) Total Waste Water Generated:	120.00	300	36000.00
(b) Quantity of Treated Water Available	110.00	300	33000.00
i). Reuse in Industrial Activity:	10.00	300	3000.00
ii). Reuse in Green Belt Development:	0.00	0	0.00
iii). Any other use	0.00	0	0.00
(c) Total Treated Water Utilized:	10.00		3000.00
(d) Quantity and mode of disposal of unutilised effluent:	100.00	HSIIDC Sewer BARHI	

3. Details of existing and/ or proposed groundwater abstraction structures

(a) Groundwater Abstraction Structure-Existing

SNo.	Type/ Year of construction	Depth (meter)/ Diameter (mm)	Depth to water level (meters below ground level)	Discharge (m3 per hour)	Operational hours/ (day)/ days/year	Mode of lift	Horse Power of pump	Whether fitted with water meter or not
1	bore well/ 2019	70.00/ 125.00	60.00	12.07	12.42/ 365	1	5	Yes

Source of fresh water requirement being met uptill now

Affidavit duly attested by the Applicant regarding non-existence of tubewell

4. Likely date of operation of proposed tubewell
5. Quantum of ground water recharge(m3/year) 0.00
6. Water Efficient Technology will be adopted Download
7. Valid Consent of operate issued by HSPCB(CTO) Download
8. Compliance Report as per format (In case of NOC issued by HWRA, fill the compliance status against the link on the portal. Take the print out of Compliance Report so generated and attach here duly signed by the applicant) Download
View Online compliance Report

9. Self-water audit report as per format for 100-500 KLD. Water audit report from accredited consultant for water requirement more than 500 KLD.
10. Affidavit for compliance, as per format. Download
11. Impact Assessment Report prepared by the accredited consultant : Submit IAR of existing / proposed groundwater withdrawal on the groundwater regime and socio-economic impacts report. Pro-forma for the report is given in Annexure IV of HWRA Guidelines dated 10.9.21. On top of the IAR, provide the Check List + Salient features of IAR, in the prescribed formats.
- 12 i. Any Other Document/Information Download
 ii. Any Other Document/Information
 iii. Any Other Document/Information
13. I shall comply with all the terms and conditions of the Permission for renewal. Yes

Self Declaration:-

1. I hereby declare that all the documents prescribed in the application form have been uploaded and no blank / another / irrelevant documents have been uploaded against specified documents. I am also aware that any false/ wrong submission /uploading of document will lead to rejection of my application without any notice.
2. I hereby certify that the contents of the above Application are true to the best of my knowledge and belief and that it conceals nothing and that no part of it is false. I understand that if any information furnished by me is found to be false, Haryana Ground Water Authority can take punitive action against me as per the extant rules. Further, I shall comply with all the terms and conditions of the permission/NOC to be granted by HWRA.

Date:

Place:

Signature of Applicant with Office Seal

(ATIN BANSAL)

(PARTNER)

a) Information of payment for Application Fee

Total Amount

Mode of Payment

Online

Reference No.	Transaction No.	Date	Amount	Status
HRWA1008081113510438	Y1622203577610	13/01/2024	50000	Success

b) Information of payment for Tarrif Fee

Total Amount

Mode of Payment

VAKALATNAMA

BEFORE THE NATIONAL GREEN TRIBUNAL PRINCIPAL BENCH, NEW DELHI

ORIGINAL APPLICATION NO. 622 OF 2024

IN RE:-

VARUN GULATI

...APPLICANT

VERSUS

STATE OF HARYANA & ORS.

...RESPONDENTS

KNOW ALL to whom these presents shall come that I/We, undersigned the above named do hereby appoint.

**SIDDHARTH BATRA (P/1083/2004), ARCHNA YADAV (D/1837/2020), SHIVANI CHAWLA (D/2233/2019),
CHINMAY DUBEY (D/8141/2021) & RHYTHM KATYAL (D/3528/2022);**

Advocates

Satram Dass B & Co., 8A, Sagar Apartment, 6 Tilak Marg, New Delhi-110001

Mob: 988888 4445, Email: siddharth.batra@satramdass.com

(hereinafter called the advocate/s) to be my/our Advocate in the above noted case and authorize him:-

To act, appear and plead in the above-noted case in this Court or in any other Court in which the same may be tried or heard and also in the Appellate Court including High Court subject to payment of fees separately for each court by me/us.

To sign file, verify and present pleadings, appeals, cross-objections or petitions for executions, review, revision, withdrawal, compromise or other petitions or affidavits or other documents as may be deemed necessary or proper for the prosecution of the said case in all its stages subject to payment of fees for each stage. To file and take back documents, to admit and/or deny the documents of opposite party. To withdraw or compromise the said case or submit to arbitration any differences or disputes that may arise touching or in any manner relating to the said case. To take execution proceedings. To deposit, draw and receive monthly cheques, cash and grant receipts thereof and to do all other acts and things which may be necessary to be done for the progress and in the course of the prosecution of the said case. To appoint and instruct any other Legal Practitioner authorizing him to exercise the power and authority hereby conferred upon the Advocate whenever he may think fit to do so and to sign the power of attorney on our behalf.

And I/We the undersigned do hereby agree to ratify and confirm all acts done by the Advocate or his substitute in the matter as my/our own acts, as if done by me/us to all intents and proposes. And I/We undertake that I/We or my /our duly authorised agent would appear in Court on all hearings and will inform the Advocate for appearance when the case is called. And I/We the undersigned do hereby agree not to hold the advocate or his substitute responsible for the result of the said case. The adjournment costs whenever ordered by the Court shall be of the Advocate which he shall receive and retain for himself. And I/We the undersigned do hereby agree that in the event of the whole or part of the fee agreed by me/us to be paid to the advocate remaining unpaid he shall be entitled to withdraw from the prosecution of the said case until the same is paid up. The fee settled is only for the above case and above Court. I/We hereby agree that once fee is paid, I/We will not be entitled for the refund of the same in any case whatsoever and if the case prolongs for more than 3 years the original fee shall be paid again by me/us.

IN WITNESS WHEREOF I/We do hereunto set my/our hand to these presents the contents of which have been understood by me/us on this **19th** day of **May**, 2025

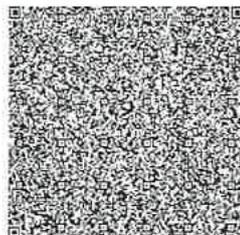
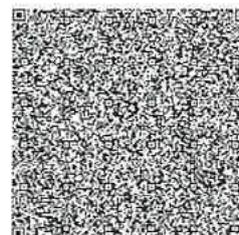
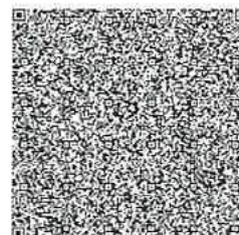
Accepted, identified and certified subjected to the terms of the fees.


[SIDDHARTH BATRA] [ARCHNA YADAV]


[SHIVANI CHAWLA] [CHINMAY DUBEY] & [RHYTHM KATYAL]
Advocates





 	 
<p>भारत सरकार Government of India</p>	<p>सूचना / INFORMATION</p>
<p>भारतीय विशिष्ट पहचान प्राधिकरण Unique Identification Authority of India</p>	<p>■ आधार पहचान का प्रमाण है, नागरिकता या जन्मतिथि का नहीं। जन्मतिथि आधार नंबर धारक द्वारा प्रस्तुत सूचना और विनियमों में विनिर्दिष्ट जन्मतिथि के प्रमाण के दस्तावेज पर आधारित है।</p> <p>■ इस आधार पत्र को यूआईडीएआई द्वारा नियुक्त प्रमाणीकरण एजेंसी के जरिए ऑनलाइन प्रमाणीकरण के द्वारा सत्यापित किया जाना चाहिए या ऐप स्टोर में उपलब्ध एमआधार या आधार क्यूआर कोड स्कैनर ऐप से क्यूआर कोड को स्कैन करके या www.uidai.gov.in पर उपलब्ध सुरक्षित क्यूआर कोड रीडर का उपयोग करके सत्यापित किया जाना चाहिए।</p> <p>■ आधार विशिष्ट और सुरक्षित है।</p> <p>■ पहचान और पते के समर्थन में दस्तावेजों को आधार के लिए एमआधार की तारीख से प्रत्येक 10 वर्ष में कम से कम एक बार आधार में अपडेट कराना चाहिए।</p> <p>■ आधार विभिन्न सरकारी और गैर-सरकारी फायदों/सेवाओं का लाभ लेने में सहायता करता है।</p> <p>■ आधार में अपना मोबाइल नंबर और ईमेल आईडी अपडेट रखें।</p> <p>■ आधार सेवाओं का लाभ लेने के लिए एमआधार ऐप डाउनलोड करें।</p> <p>■ आधार/बायोमेट्रिक्स का उपयोग न करने के समय सुरक्षा सुनिश्चित करने के लिए आधार/बायोमेट्रिक्स लॉक/अनलॉक सुविधा का उपयोग करें।</p> <p>■ आधार की मांग करने वाले सहमति लेने के लिए बाध्य हैं।</p> <p>■ Aadhaar is proof of identity, not of citizenship or date of birth (DOB) DOB is based on information supported by proof of DOB document specified in regulations, submitted by Aadhaar number holder.</p> <p>■ This Aadhaar letter should be verified through either online authentication by UIDAI-appointed authentication agency or QR code scanning using mAadhaar or Aadhaar QR Scanner app available in app stores or using secure QR code reader app available on www.uidai.gov.in.</p> <p>■ Aadhaar is unique and secure.</p> <p>■ Documents to support identity and address should be updated in Aadhaar after every 10 years from date of enrolment for Aadhaar.</p> <p>■ Aadhaar helps you avail of various Government and Non-Government benefits/services.</p> <p>■ Keep your mobile number and email id updated in Aadhaar.</p> <p>■ Download mAadhaar app to avail of Aadhaar services.</p> <p>■ Use the feature of Lock/Unlock Aadhaar/biometrics to ensure security when not using Aadhaar/biometrics.</p> <p>■ Entities seeking Aadhaar are obligated to seek consent.</p>
<p>नामांकन क्रम/ Enrolment No.: 0013/03015/04222</p> <p>To अतीन् बंसल Atin Bansal S/O Sunil Bansal, 138, KAPIL VIHAR, VTC: PITAM PURA, District: North West Delhi, State: Delhi, PIN Code: 110034, Mobile: 9899863637</p> <p>Signature Not Verified Digitally signed by Atin Bansal UIDAI-Approved Agency of India Date: 2024.09.15 15:32:21 IST</p>  <p>आपका आधार क्रमांक / Your Aadhaar No. : [REDACTED] 7445 VID : 9112 1786 5657 2504 मेरा आधार, मेरी पहचान</p>	<p>■ आधार पहचान का प्रमाण है, नागरिकता या जन्मतिथि का नहीं। इसका उपयोग सत्यापन (ऑनलाइन प्रमाणीकरण, या क्यूआर कोड/ऑफलाइन एक्सएमएल की स्कैनिंग) के साथ किया जाना चाहिए।</p> <p>■ Aadhaar is proof of identity, not of citizenship or date of birth. It should be used with verification (online authentication, or scanning of QR code / offline XML).</p> <p>पता: S/O सुनील बंसल, १३८, कपिल विहार, पीतम पुरा, नोर्थ वेस्ट दिल्ली - 110034 Address: S/O Sunil Bansal, 138, KAPIL VIHAR, PITAM PURA, DIST: North West Delhi, Delhi - 110034</p>  <p>[REDACTED] 7445 VID : 9112 1786 5657 2504</p>
<p>भारत सरकार Government of India</p>  <p>Aadhaar no. Issued: 25/10/2011</p>  <p>अतीन् बंसल Atin Bansal जन्म तिथि/DOB: 29/10/1984 पुरुष/ MALE</p> <p>आपका आधार क्रमांक / Your Aadhaar No. : [REDACTED] 7445 VID : 9112 1786 5657 2504 मेरा आधार, मेरी पहचान</p>	<p>भारतीय विशिष्ट पहचान प्राधिकरण Unique Identification Authority of India</p>  <p>Details as on: 06/02/2025</p> <p>पता: S/O सुनील बंसल, १३८, कपिल विहार, पीतम पुरा, नोर्थ वेस्ट दिल्ली - 110034 Address: S/O Sunil Bansal, 138, KAPIL VIHAR, PITAM PURA, DIST: North West Delhi, Delhi - 110034</p>  <p>[REDACTED] 7445 VID : 9112 1786 5657 2504</p> <p>1947 help@uidai.gov.in www.uidai.gov.in</p>

Hiu Bansal

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Auth. Sign.

Advance service copies of short reply on behalf of Respondent Nos. 58, 71, 93, 94, 96 & 100 in O.A. No. 622/2024 titled as 'Varun Gulati v. State of Haryana & Ors.'

1 message

Vijay Kumar <vijay.kumar@satramdass.com>

Wed, May 21, 2025 at 3:03 PM

To: Mansi Chahal <mansichahal104@gmail.com>, Varun Gulati <jansewajanhit@gmail.com>

Cc: Chinmay Dubey <chinmay.dubey@satramdass.com>, Archana Yadav <archana.yadav@satramdass.com>, Shivani Chawla <shivani.chawla@satramdass.com>

 Paperbook- NGT Reply-R94 Samarth industries_Redacted.pdf

 Paperbook-NGT REPLY-R100 INDIES GLOBAL_Redacted.pdf

 Paperbook-NGT REPLY-R71 DENIM CRAZE_Redacted.pdf

Dear Sir,

PFA.

Advance service copies of short reply on behalf of Respondent Nos. 58, 71, 93, 94, 96 & 100 in O.A. No. 622/2024 titled as 'Varun Gulati v. State of Haryana & Ors.'

Kindly treat the same as Proof of service.

Regards

Vijay Kumar
Office Manager

SDB
SATRAM DASS B & CO.
ADVOCATES
8A Sagar Apartment
6 Tilak Marg
New Delhi - 110001
Landline - +91-11-47046111
vijay.kumar@satramdass.com

Satram Dass B & Co. made the following annotations

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3 attachments

 Paperbook-NGT REPLY-R58 Pooja Textile Industry_Redacted.pdf
13539K

 Paperbook-NGT Reply -R93-Ms SIA Pharma Pvt. Ltd._Redacted.pdf
4442K

 Paperbook NGT Reply -R96-Ms Raja Industries_Redacted.pdf
3370K